GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO:1787 ANSWERED ON:19.11.2010 POWER GENERATION FROM BIOMASS Bapurao Shri Khatgaonkar Patil Bhaskarrao;Bheiravdanji Shri Gadhvi Mukeshkumar;Gaikwad Shri Eknath Mahadeo;Kumar Shri Kaushalendra;Lagadapati Shri Rajagopal;Majhi Shri Pradeep Kumar;Majumdar Shri Prasanta Kumar;Patel Shri Kishanbhai Vestabhai;Ramkishun Shri ;Tirkey Shri Manohar

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the details of the targets set and achieved so far regarding power generation from biomass in the country during the Eleventh Five Year Plan;

(b) the details of the Central Financial Assistance provided and utilized by various States for generating power through biomass, State-wise;

(c) the details of the power projects based on agro-industrial and agricultural residues working and under implementation in the country, State-wise;

(d) whether the Government has signed any agreement with a foreign company for the power generation from paddy-husk and other agro-industrial and agricultural residues in the country;

(e) if so, the details thereof alongwith the States likely to be benefited therefrom; and

(f) the other steps being taken or proposed to be taken by the Government for encouraging technology/methods for generating power from biomass in the country?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a): A target for setting up of biomass based power generation projects of 500 Megawatt (MW) has been fixed for the 11th Five Year Plan period in the country, against which a capacity of 460 MW has been achieved. Biomass projects with a cumulative capacity of 980 MW have been installed, so far in the country.

(b): Biomass power projects are set-up as commercial projects through private investment at viable locations depending upon availability of biomass. Central Financial Assistance is provided to the Financial Institutions for reduction in the loan amount sanctioned for the projects.

(c): State-wise details of biomass power projects commissioned and under implementation are given in Annexure.

- (d): No, Madam.
- (e): Does not arise.

(f): Ministry of New and Renewable Energy is encouraging setting up of biomass power projects through various technological routes namely combustion, gasification and cogeneration. Various fiscal and financial incentives such as capital subsidy linked with project capacity and fiscal incentives such as concessional customs duty on import of machinery and components, excise duty exemption, accelerated depreciation on major components and relief from taxes are being provided for setting up of biomass power projects. Besides, preferential tariff is being provided for sale of power from biomass power projects.

Annexure

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No.1787 for 19th November 2010 regarding Power Generation from Biomass.

State-wise Capacity of Biomass Power Projects commissioned and under implementation in the country (as on 31.10.2010)

1. Andhra Pradesh 210 7.5 2. Chhattisgarh 226 71 3. Gujarat - 30 4. Haryana 4 -5. Karnataka 82 -6. Maharashtra 126 100 7 Madhya Pradesh - 43.5 8. Orissa - 20 9. Punjab 51 18 10. Rajasthan 71 20 11. Tamilnadu 179 28 12. Uttar Pradesh 15 21 13.. West Bengal 16 23.5 Total 980 382.5